NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 331/252(1)/ND/18

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2018

NAME OF THE COMPANY: M/s Arshvant Holdings Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

Present: Mr. Arun Saxena and Mr. Shivam Mishra, Advocates for the Petitioner

Mr. Gopal Singh, Dy. ROC

ORDER

Renotify this case on 06.08.2018.

-Sd-

(Ina Malhotra)
Member (J)

(Sapna)